

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 155

IA(COMPANIES.ACT)/33(CH)2023

And

CP No. 53/Chd/Hry/2023

IN THE MATTER OF

Gpl Eden Heights Condominium Rwa ...

Petitioner

Versus

Gupta Promoters Private Limited ...

Respondent

Under Section: 213, 221 CA 2013

Rule: 11 of NCLT

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 05.07.2024.

Sd/-

Court Officer

03.05.2024

Atiqur